

(b) Supply of LPG to consumers of the terminated distributorship has now been arranged through another distributor who has opened a show room in Edappalli Toll. This has been done for satisfactory supplies to consumers and to take care of the safety, storage and handling requirements.

**Farm wastes based power plant for  
Delhi villages**

2679. SHRI BALASAHEB VIKHE  
PATIL  
SHRI MANIK REDDY :

Will the Minister of ENERGY be pleased to state :

(a) whether there is a proposal to set up a plant using agricultural waste and paper as raw material, for generating electricity and cooking gas for supply to the families of a village in Delhi;

(b) if so, the details thereof including the village in which it is going to be set up, the quantity of power and cooking gas that is scheduled to be produced, the number of families to be supplied with power and cooking gas, the cost of production of one KW energy, the rate at which the same will be supplied to the families and the time likely to be taken in the completion of the plant etc. and supply of power and gas to the families; and

(c) whether such plants are also likely to be set up in other parts of Delhi and the country as a whole; if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) The pilot plant is proposed to be set up at village Bakoli of Alipur Block in West Delhi. It will generate 240 KW electricity and not cooking gas. The electricity generated from the plant will be utilised for non-commercial purposes only. Until the technology is tested for economic viability, it is premature to comment on the cost of production

and supply of electricity per unit. The plant is proposed to be completed within one year.

(c) The Department of Non-Conventional Energy sources, Ministry of Energy, is considering a Research and Development plant based on this technology at its Solar Energy Centre, Gwal Pahari to investigate the process for techno-economic viability. The installation of such plants in different parts of the country will depend on the results of these investigations at the Solar Energy Centre.

**Use of foreign brand names**

2680. SHRI MANIK SANYAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that use of foreign brand names is not banned on all luxury and consumer goods; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). As a general policy, foreign brand names are not allowed for use on products for internal sales, although there is no objection to their use on products to be exported. A condition to this effect is accordingly incorporated in all approvals for foreign collaboration.

**Unemployed persons benefited under self-employment scheme**

2681. SHRI RANJIT SINGH GAEKWAD : Will the Minister of INDUSTRY be pleased to state :

(a) the number of unemployed educated persons benefited through out the country under Self Employment Scheme during 1985-86, State-wise;

(b) whether the targets fixed under the scheme, state-wise, have been achieved; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT